

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 223  
474/252/ND/2020

**IN THE MATTER OF:**  
**M/s. MVS Impex Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**  
**Under Section 252**

**Order delivered on 23.12.2020**  
**(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**  
**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

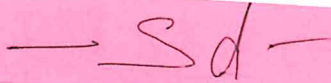
**For the Petitioner/Appellant**  
**For the ROC**  
**For the Income Tax Department**

**:Mr. Mani Bhadra Jain, Advocate.**  
**:**  
**:Mrs. Lakshmi Gurung and Mr.**  
**Adeeba Mujahid, Sr. & Jr. St.**  
**counsel along with Mr. Ankit**  
**Singh, Advocate**

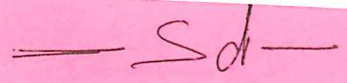
**ORDER**

Heard the arguments advanced by the counsel for the appellant.

Let this matter be listed to 24.12.2020.



**(V.K. Subburaj)**  
**Member (T)**



**(P.S.N. Prasad)**  
**Member (J)**